CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH O.A.No.309/2013

Monday, this the 04th day of November, 2013

CORAM:

HON'BLE Mr.RUDHRA GANGADHARAN, ADMINISTRATIVE MEMBER

Koleri Chandran
S/o.Chandukutty
(Retired as Sarang Grade-I (CON)/Engg/BBS East
Coast Railway, Bhubaneswar) residing at Valappil House
Pulliparambu P.O, Via Chelambra,
Malappuram District, Kerala State
- Applicant

(By Advocate Mr.R Premchandl)

Versus

- 1. The General Manager
 East Coast Railway
 Chandrasekharpur
 Bhubaneswar 751 023
- Financial Advisor and Chief Accounts Officer (P)ension)
 East Coast Railway
 Railvihar, Chandrasekharpur
 Bhubaneswar 751 023
- The Senior Divisional Finance Manager,
 Divisional Office
 East Coast Railway
 Khurda Road, Pin 752 050
- The Senior Personnel Officer (con/coordination)
 East Coast Railway,
 Chandrasekharpur
 Bhubaneswar 751 023

- Respondents

(By Advocate Mr.K.M Anthru)

This application having been heard on 04th November, 2013 this Tribunal on the same day delivered the following:-

ORDER

BY HON'BLE MR.RUDHRA GANGADHARAN, ADMINISTRATIVE MEMBER

Heard the learned counsel for the applicant Mr.R Premchand and learned counsel for the respondents Mr.K.M Anthru. Counsel for the applicant has stated that the application may be closed as infructuous with liberty to approach the respondents in respect of the difference in leave salary due to the applicant. Accordingly, the Original Application is closed as infructuous with liberty as prayed for.

(RUDHRA GANGADHARAN) ADMINISTRATIVE MEMBER

Wyode

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